

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.2903  
TO BE ANSWERED ON 11.05.2016**

**CRIME IN RAILWAYS**

**†2903. DR. SWAMI SAKSHIJI MAHARAJ:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the incidents of crimes committed against passengers particularly women in the trains have increased during the last three years and if so, the reasons therefor;**
- (b) the details of funds allocated for the Railway Protection Force (RPF) during the last three years, zone-wise;**
- (c) the average ratio of men and women RPF personnel against the total rail passenger;**
- (d) whether the Government proposes to recruit more RPF personnel for patrolling in trains; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA)**

- (a) to (e): A Statement is laid on the Table on the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.2903 BY DR. SWAMI SAKSHIJI MAHARAJ TO BE ANSWERED IN LOK SABHA ON 11.05.2016 REGARDING CRIME IN RAILWAYS**

**(a): Yes, Madam. The increase in the incidents of crimes against passengers particularly women in trains during the last three years is due to increase in the number of passengers including women passengers, passenger friendly process of tendering complaints created by the Railways and greater awareness of complaint mechanisms available to the travelling public. Further, Policing on Railways being a State subject, prevention of crime against women and other passengers, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP). However, Railway Protection Force (RPF) also supplements the efforts of the GRP by deploying staff for escorting of important trains in affected areas, escorting of all ladies special trains in Metro cities, ensuring access control at important and sensitive stations, 24 x 7 surveillance through CCTVs at important stations, launch of Security Helpline No. 182, etc.**

**(b): Budgetary provisions are made by the Ministry of Railways under head 'Security' for incurring expenditure on the RPF/Railway Protection Special Force (RPSF) and for sharing 50% cost on the GRP with respective States. This allocation is incurred on pay, allowance and other establishment expenditures on the RPF and GRP.**

**This position of allocation of budget under Demand No.12 (Miscellaneous Working Expenses) under Head 'Security' for last three years, and for RPF is as under:-**

<b>Year</b>	<b>Amount (in thousands of rupees)</b>
<b>2014-15 (Actual)</b>	<b>2,86,27,187</b>
<b>2015-16 (Revised)</b>	<b>3,29,27,345</b>
<b>2016-17 (Budget)</b>	<b>4,20,79,147</b>

**In addition to above, need based allocation of fund is made for security on creation of assets and procurement of plant and equipment (vehicles, baggage scanners, fire arm simulator for RPF), etc. under Demand No.16.**

**(c): The average ratio of men and women RPF personnel against the total railway passengers was 01:300 as per the Annual Report and Accounts 2014-15 of Indian Railways.**

**(d) and (e): There is no such proposal under consideration to increase the strength of RPF. However, the filling up of vacancies is an ongoing process.**

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